

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 13**

**C.P. (IB)/872(MB)2023**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 01.02.2024**

NAME OF THE PARTIES:      **VINAYAK TRADING CORPORATION V/S**  
**B S ISPAT LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

1. Mr. Gaurav Joshi, Senior Counsel a/w Mr. Pranav Avhad, Advocate appeared for the Petitioner.
2. Mr. Rahul Narichania, Senior Counsel a/w Mr. Siddhaut Chhabria, Advocate i/b Adv. Sapana Rachure appeared for the Corporate Debtor.
3. Learned Counsel for the Corporate Debtor seeks some time to peruse the affidavit filed by the petitioner.
4. Petitioner shall be at liberty to place on record their clarification in respect of new documents only.
5. List this matter on **16.02.2024** for hearing.

**Sd/-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**